

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1094 & 1140 of 2019**

**IN THE MATTER OF:**

**BCIL Yalahanka Projects LLP.**

**...Appellant**

**Versus**

**Amit Chandrakant Shah & Ors.**

**...Respondents**

**For Appellant: Shri Gautam Singh, Advocate**

**For Respondents: Shri Sanjay Gupta and Ms. Chaitra Bhat,  
Advocates (R-1)  
Shri Amit Agarwal, Advocate (R-2 and R-4)  
Shri Balaji Srinivasan and Ms. Garima Jain,  
Advocates (R-5)  
Shri Rahul Kukreja and Ms. Radhika Yadav,  
Advocates**

**ORDER**  
**(Virtual Mode)**

**10.09.2020** Advocate for Appellant is not well. He seeks time.

List the Appeal 'for admission (after Notice)' on 28<sup>th</sup> September, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Dr. Ashok Kumar Mishra)  
Member (Technical)

*rs/md*